

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. – IV

Excise Appeal No. 55210 of 2023 [SM]

[Arising out of Order-in-Appeal No. 82(AK)CE/JDR/2023 dated 11.04.2023
passed by the Commissioner of CGST & Central Excise (Appeals), Jodhpur]

M/s. J.K. Cement Works
(Unit of J.K. Cement Limited)
Nimbahera, District Chittorgarh,
Rajasthan - 312617

...Appellant

VERSUS

**Commissioner of CGST & Central Excise,
Udaipur**
142B, Hiran Magri, Sector – 11,
Udaipur - 313002

...Respondent

APPEARANCE:

Shri R.S. Sharma, Advocate for the Appellant
Shri Rohit Issar, Authorized Representative for the Respondent

CORAM: HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)

DATE OF HEARING: 07.10.2024
DATE OF DECISION: **06.02.2025**

DR. RACHNA GUPTA

Appeal is allowed. For order, see order of date in Excise
Appeal No. 55209 of 2023.

**(DR. RACHNA GUPTA)
MEMBER (JUDICIAL)**

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